

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 904/Confdl./2017
II-15-2/2005 (pt.-II)

Bilaspur, dated 01/07/2017

Copy of order No. F.No. 6005/1944/XXI-B/C.G./17 dated 29.06.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.

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- (20) (a) Shri Satish Kumar Singh, District & Sessions Judge, Bastar (Jagdalpur),
(b) Shri Agralal Joshi, District & Sessions Judge, Koriya (Baikunthpur),
(c) Smt. Minakshi Gondaley, District & Sessions Judge, Surajpur
for information and compliance. He/she is directed to take over charge at his/her new place of posting on or before 14th July, 2017. He/she is further directed that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He/she is also requested to send immediately his/her handing/taking over charge reports to this Registry.
- (21) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Copying & Writ/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(GAUTAM CHOURADIA)
REGISTRAR GENERAL

9.6.2016

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.)

ORDER

Naya Raipur, dated 29.06.2017

F.No.- 6005 / 1944/XXI-B/C.G./17. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh withdrawing the services of the following members of Higher Judicial Service specified in column (2) of the Schedule below from the High Court of Chhattisgarh, appoints them as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assume charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1.	Shri Satish Kumar Singh, District & Sessions Judge, Jagdalpur	Principal Judge, Family Court, Durg
2.	Shri Agralal Joshi, District & Sessions Judge, Baikunthpur	1 Additional Principal Judge, Family Court, Raipur
3.	Smt. Minakshi Gondaley, District & Sessions Judge, Surajpur	Judge, Family Court, Mahasamund

AK (Conf)
29-6-2017

By order and in the name of the Governor of Chhattisgarh,

(Ravishankar Sharma)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.F.No. 6006/1944 /XXI-B/C.G./17 Naya Raipur, dated 29.06.2017
 Copy forwarded to,-


- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 891/II-15-02/2005(Pt.II), II-02-30/2001, II-02-17/2001/(Pt.III), II-02-16/2001/(Pt.III), II-8-6/2001(Pt.III),/ Confdl./2017, Bilaspur, Dated the 28th June, 2017, with a request that the Judicial Officer concerned may be directed to join their new assignment within the period prescribed by Hon'ble High Court,
2. Accountant General, Chhattisgarh, Raipur,

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3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur, for perusal of Hon'ble Law Minister,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal for Principal Secretary, Law,
5. Shri Satish Kumar Singh, District & Sessions Judge, Jagdalpur,
6. Shri Agralal Joshi, District & Sessions Judge, Baikunthpur,
7. Smt. Minakshi Gondaley, District & Sessions Judge, Surajpur,
8. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
9. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.


(A.K. Singhal)

Additional Secretary
Government of Chhattisgarh

Law & Legislative Affairs Department